

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 178 OF 2015

Dated: 24th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Power Grid Corporation of India Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Deep Rao
Mr. Rahul Bajaj

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. G.L. Pandey for R-2

ORDER

We have heard learned counsel for the parties. Arguments are concluded. ***Judgment is reserved.*** Learned counsel for respondent No.1 may file written submissions on or before 31.10.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt